

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 16.02.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

After the rising of 10.30 AM Bench of Court II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 234/2021 (PH)	Sumit Binani RP (KSK Mahanadi Power Company Ltd) V V Venkatachalam RP (KSK Water Infrastructures P Ltd) & 2 Ors With	Shardul Amarchand Mangaldas & Co	Y. Suryanarayana R1 Aniruth Krishnan R2 Bishwajith Dubey R3
2.	Comp App (AT)(CH)(Ins) No. 239/2021 (PH)	Committee of Creditors (KSK Mahanadi Power Company Ltd) V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3
3.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd & Anr	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 58/2022 & IA No. 116,117 & 118/2022	Ashique Ponnamparambath V BMW India Pvt Ltd & Anr	Ramya Subramaniam	
5.	Comp App (AT)(CH) No. 12/2022 & IA No. 115/2022	Aapico Hitech Public Company Ltd & Anr V Sakthi Sugars Ltd & 7 Ors	Roshan Balasubramanian Meghna Kumar	

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**
CELL : 94458 92169